

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :02-04-2024

Date : 02.04.2024									
S L N O.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	29732/ 2024	02.04.2 024	ABLAPL - 918/20 24	A.SUNDA RAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-)
2	29733/ 2024	02.04.2 024	ABLAPL - 656/20 24	A.K.MIS HRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL- 1	(Se at No- 5)
3	29734/ 2024	02.04.2 024	BLAPL- 2680/2 024	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 5)
4	29735/ 2024	02.04.2 024	BLAPL- 2674/2 024	K.K.NAT H	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 5)
5	29736/ 2024	02.04.2 024	BLAPL- 2667/2 024	A.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL- 2	(Se at No- 11)
6	29737/ 2024	02.04.2 024	BLAPL- 2661/2 024	A.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 11)
7	29738/ 2024	02.04.2 024	BLAPL- 2649/2 024	S.K.PRA DHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 11)
8	29739/ 2024	02.04.2 024	BLAPL- 2631/2 024	K.K.NAT H	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 11)
9	29740/ 2024	02.04.2 024	BLAPL- 2625/2	J.P.KAR	C.O.	COURT NO.	Order Dtd. 2024-03-28		(Se at

			024			11			No-11)
10	29741/2024	02.04.2024	BLAPL-2622/2024	P.K.BASANTARA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No-11)
11	29742/2024	02.04.2024	BLAPL-2607/2024	N.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL-2	(Se at No-10)
12	29743/2024	02.04.2024	BLAPL-2595/2024	N.K.ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No-10)
13	29744/2024	02.04.2024	BLAPL-2450/2024	J.K.MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-10)
14	29745/2024	02.04.2024	BLAPL-2689/2024	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No-10)
15	29746/2024	02.04.2024	BLAPL-2594/2024	R,K,SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL-2	(Se at No-12)
16	29747/2024	02.04.2024	BLAPL-2424/2024	B.K.PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-12)
17	29748/2024	02.04.2024	BLAPL-2418/2024	A.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL-2	(Se at No-9)
18	29749/2024	02.04.2024	BLAPL-2414/2024	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-9)
19	29750/2024	02.04.2024	BLAPL-2443/2024	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(Se at No-9)
20	29751/2024	02.04.2024	BLAPL-1316/2024	P.K.JENNA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No-9)
21	29752/2024	02.04.2024	BLAPL-2690/2024	S.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No-9)
22	29753/	02.04.2	BLAPL-	G.JAYSI	C.O.	COURT	Order Dtd. 2024-03-28		(Se

	2024	024	2578/2 024	NGH		NO. 11			at No- 9)
23	29754/ 2024	02.04.2 024	BLAPL- 2438/2 024	R.K.MAL LICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	BAIL- 2	(Se at No- 7)
24	29755/ 2024	02.04.2 024	BLAPL- 2573/2 024	R.K.BAR IK	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 1)
25	29756/ 2024	02.04.2 024	BLAPL- 2383/2 024	A.K.BEH ERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 1)
26	29757/ 2024	02.04.2 024	WP (C) - 6817/2 024	P.L. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 7)
27	29758/ 2024	02.04.2 024	WP (C) - 6817/2 024	P.L. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 7)
28	29759/ 2024	02.04.2 024	WP (C) - 6285/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
29	29760/ 2024	02.04.2 024	WP (C) - 5563/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 34)
30	29761/ 2024	02.04.2 024	ABLAPL - 2642/2 024	S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 34)
31	29762/ 2024	02.04.2 024	WP (C) - 6207/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
32	29763/ 2024	02.04.2 024	CMAPL- 634/20 23	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	M.J.C .	(Se at No- 3)
33	29764/ 2024	02.04.2 024	WP (C) - 6278/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
34	29765/ 2024	02.04.2 024	CONTC- 1832/2 024	J.K.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Se at No- 6)

35	29766/ 2024	02.04.2 024	WP (C) - 6275/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
36	29767/ 2024	02.04.2 024	WP (C) - 6266/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
37	29768/ 2024	02.04.2 024	WP (C) - 6211/2 024	M.R. ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
38	29769/ 2024	02.04.2 024	ABLAPL - 2644/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 6)
39	29770/ 2024	02.04.2 024	ABLAPL - 2644/2 024	B SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 6)
40	29771/ 2024	02.04.2 024	ABLAPL - 2603/2 024	SR SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 2)
41	29772/ 2024	02.04.2 024	WP (C) - 7010/2 024	R.K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-4	(Se at No- 19)
42	29773/ 2024	02.04.2 024	ABLAPL - 2586/2 024	MANORAN JAN PADHI	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 19)
43	29774/ 2024	02.04.2 024	ABLAPL - 2567/2 024	RK BISOI	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 19)
44	29775/ 2024	02.04.2 024	WP (C) - 6541/2 024	D. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-27	WRIT BRANC H-7	(Se at No- 48)
45	29776/ 2024	02.04.2 024	ABLAPL - 752/20 24	N MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-28		(Se at No- 48)
46	29777/ 2024	02.04.2 024	WP (C) - 6540/2 024	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 48)
47	29779/ 2024	02.04.2 024	WP (C) - 6526/2 024	J. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANC H-7	(Se at No-

									48)
48	29780/ 2024	02.04.2 024	WP (C) - 6291/2 024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 6)
49	29781/ 2024	02.04.2 024	WP (C) - 5553/2 022	N DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
50	29782/ 2024	02.04.2 024	WP (C) - 7181/2 024	KISHORE CHANDRA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
51	29784/ 2024	02.04.2 024	CRLMP- 380/20 24	SIDHART HA SANKAR RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-2	(Se at No- 45)
52	29785/ 2024	02.04.2 024	CRLMP- 384/20 24	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-2	(Se at No- 45)
53	29786/ 2024	02.04.2 024	CRLMP- 377/20 24	S. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-2	(Se at No- 45)
54	29787/ 2024	02.04.2 024	CRLMP- 368/20 24	JYOTSNA RANI RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	WRIT BRANC H-2	(Se at No- 45)
55	29788/ 2024	02.04.2 024	BLAPL- 2/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 1)
56	29789/ 2024	02.04.2 024	BLAPL- 4310/2 023	P.R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	BAIL- 2	(Se at No- 8)
57	29790/ 2024	02.04.2 024	BLAPL- 14/202 4	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 1)
58	29791/ 2024	02.04.2 024	BLAPL- 941/20 24	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No- 1)

59	29792/ 2024	02.04.2 024	BLAPL- 1428/2 024	MK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-28		(Se at No- 1)
60	29793/ 2024	02.04.2 024	CONTC- 1915/2 024	K C SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28		(Se at No- 1)
61	29796/ 2024	02.04.2 024	CONTC- 1885/2 024	LAXMIDH AR MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	CONTE MPT	(Se at No- 2)
62	29797/ 2024	02.04.2 024	WP (C) - 25348/ 2014	TAPAN SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
63	29798/ 2024	02.04.2 024	WP (C) - 25348/ 2014	S K SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
64	29799/ 2024	02.04.2 024	WP (C) - 20345/ 2023	H K PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-27	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
65	29800/ 2024	02.04.2 024	WA- 1808/2 023	P K MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-27	WRIT APPEA L	(Se at No- 4)
66	29801/ 2024	02.04.2 024	WA- 3084/2 023	SRINIBA SH MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT APPEA L	(Se at No- 5)
67	29802/ 2024	02.04.2 024	WA- 3084/2 023	HEERA DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT APPEA L	(Se at No- 5)
68	29803/ 2024	02.04.2 024	WA- 2869/2 023	GANESH CH. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT APPEA L	(Se at No- 6)
69	29804/ 2024	02.04.2 024	ABLAPL - 2672/2	J PRADHAN	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-03-28	BAIL- 2	(Se at No-

			024			COURT			9)
70	29805/2024	02.04.2024	WPC (OA C) - 4449/2016	G.D MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-22	OA Branch	(Serial No-1)
71	29806/2024	02.04.2024	WPC (OA C) - 649/2018	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01	OA Branch	(Serial No-1)
72	29807/2024	02.04.2024	WPC (OA C) - 3923/2017	M/S DEBARANJAN RAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-27	OA Branch	(Serial No-1)
73	29808/2024	02.04.2024	CRLMC-812/2024	K.C.PAN DA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-22	CRIMINAL MISC	(Serial No-2)
74	29809/2024	02.04.2024	WP (C) - 16690/2020	M.K. PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Serial No-47)
75	29810/2024	02.04.2024	WP (C) - 16690/2020	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Serial No-47)
76	29811/2024	02.04.2024	CONTC-8758/2023	S. BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	CONTE MPT	(Serial No-2)
77	29812/2024	02.04.2024	CONTC-1137/2024	T.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28		(Serial No-2)
78	29813/2024	02.04.2024	WP (C) - 8199/2022	SUBHRA RAJAJYOTI MOHAPATRA @ LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-27	WRIT BRANCH-7	(Serial No-44)
79	29814/2024	02.04.2024	WP (C) - 37883/2023	K.K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Serial No-45)
80	29815/2024	02.04.2024	WP (C) - 37883/2023	H.S. PAIKARAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Serial No-45)
81	29816/2024	02.04.2024	WP (C) - 5990/2024	M.R. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Serial No-54)

82	29817/ 2024	02.04.2 024	WP (C) - 9052/2 016	A. SUNDARA Y	C.O.	COURT NO. 10	Order Dtd. 2024-04-30	WRIT BRANC H-4	(Se at No- 46)
83	29818/ 2024	02.04.2 024	MACA- 86/202 3	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 7)
84	29819/ 2024	02.04.2 024	MACA- 86/202 3	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 7)
85	29820/ 2024	02.04.2 024	MACA- 794/20 17	P.K. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 1)
86	29821/ 2024	02.04.2 024	MACA- 794/20 17	P.K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 1)
87	29822/ 2024	02.04.2 024	MACA- 1239/2 023	A.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
88	29823/ 2024	02.04.2 024	MACA- 497/20 20	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
89	29824/ 2024	02.04.2 024	MACA- 497/20 20	P.R. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
90	29825/ 2024	02.04.2 024	MACA- 495/20 20	B.R. SENAPAT I	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
91	29826/ 2024	02.04.2 024	MACA- 1239/2 023	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
92	29827/ 2024	02.04.2 024	BLAPL- 11988/ 2023	B.B. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 4)
93	29828/ 2024	02.04.2 024	BLAPL- 14179/ 2023	P.K.MOH ANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 5)
94	29829/ 2024	02.04.2 024	BLAPL- 12501/ 2023	J.PRADH AN	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL- 1	(Se at No-

									1)
95	29830/2024	02.04.2024	BLAPL-14287/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-2	(Seat No-11)
96	29831/2024	02.04.2024	BLAPL-10349/2023	H.K.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-2	(Seat No-10)
97	29832/2024	02.04.2024	BLAPL-1028/2024	BB MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Seat No-10)
98	29833/2024	02.04.2024	BLAPL-13854/2023	A.SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-1	(Seat No-6)
99	29834/2024	02.04.2024	BLAPL-9321/2023	A.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-2	(Seat No-11)
100	29835/2024	02.04.2024	BLAPL-986/2024	D SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Seat No-11)
101	29836/2024	02.04.2024	ABLAPL-7769/2023	B.B.MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	BAIL-1	(Seat No-5)
102	29837/2024	02.04.2024	WA-2999/2023	DR ARCHANA KANUNGO	C.O.	COURT NO. 11	Judgement Dtd. 2024-03-28	WRIT APPEAL	(Seat No-3)
103	29838/2024	02.04.2024	WA-1172/2023	S.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-28	WRIT APPEAL	(Seat No-1)
104	29839/2024	02.04.2024	WA-321/2022	S.K.BEHERA	C.O.	COURT NO. 11	Judgement Dtd. 2024-03-20	WRIT APPEAL	(Seat No-4)
105	29840/2024	02.04.2024	RPFAM-39/2024	A.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-4)
106	29841/2024	02.04.2024	RPFAM-249/2022	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	FIRST APPEAL	(Seat No-7)
107	29842/2024	02.04.2024	CMP-1371/2	S.B.UDGATA	C.O.	COURT NO.	Order Dtd. 2024-03-27	WRIT BRANC	(Seat

			023			20		H-2	No-6)
108	29843/2024	02.04.2024	CMP-1371/2023	K.C.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-27	WRIT BRANCH-2	(Seat No-6)
109	29844/2024	02.04.2024	CMP-1609/2018	B.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-11)
110	29845/2024	02.04.2024	CMP-1609/2018	P.K.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-11)
111	29846/2024	02.04.2024	CMP-216/2024	P.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
112	29847/2024	02.04.2024	CMP-228/2024	G.N.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
113	29848/2024	02.04.2024	CMP-209/2024	H.K.MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-39)
114	29849/2024	02.04.2024	WP (C) - 3539/2024	B.K.PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Seat No-20)
115	29850/2024	02.04.2024	WP (C) - 3539/2024	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Seat No-20)
116	29851/2024	02.04.2024	WP (C) - 32817/2011	J.S	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No-10)
117	29852/2024	02.04.2024	WP (C) - 6464/2024	A.K.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-4	(Seat No-37)
118	29853/2024	02.04.2024	WP (C) - 7520/2024	A.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-1	(Seat No-4)
119	29854/2024	02.04.2024	WP (C) - 6902/2024	B.M.SARANGI	C.O.	COURT NO. 20	Order Dtd. 2024-03-27	WRIT BRANCH-3	(Seat No-14)
120	29855/2024	02.04.2024	WP (C) -	P.BHUTI	C.O.	COURT	Order Dtd. 2024-03-28	WRIT	(Seat No-)

0	2024	024	42397/2023	A		NO. 20		BRANCH-3	at No-13)
121	29856/2024	02.04.2024	WP (C) - 18261/2017	N.C.MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Se at No-5)
122	29857/2024	02.04.2024	WP (C) - 18261/2017	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Se at No-5)
123	29858/2024	02.04.2024	WP (C) - 2922/2024	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Se at No-21)
124	29859/2024	02.04.2024	WP (C) - 13216/2018	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH-5	(Se at No-21)
125	29860/2024	02.04.2024	WP (C) - 7064/2024	S.M.SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH-4	(Se at No-19)
126	29861/2024	02.04.2024	WP (C) - 7060/2024	S.M.SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH-4	(Se at No-19)
127	29862/2024	02.04.2024	WP (C) - 6906/2024	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
128	29863/2024	02.04.2024	WP (C) - 18334/2022	S K SAMIM	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-120)
129	29864/2024	02.04.2024	WP (C) - 17970/2023	H B JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-114)
130	29877/2024	02.04.2024	CONTC-717/2024	M/S.KALI PRASAD MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-28		(Se at No-114)

				, A. DAS)
13 1	29878/ 2024	02.04.2 024	ABLAPL - 2671/2 024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	BAIL- 2	(Se at No- 7)
13 2	29879/ 2024	02.04.2 024	CONTC- 1902/2 024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-28		(Se at No- 7)
13 3	29881/ 2024	02.04.2 024	WP (C) - 7038/2 024	S K ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-03-28	WRIT BRANC H-4	(Se at No- 19)
13 4	29883/ 2024	02.04.2 024	BLAPL- 2577/2 024	D. SAMAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-06-21		(Se at No- 19)
13 5	29884/ 2024	02.04.2 024	WP (C) - 7004/2 024	J MAHAPAT RA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT BRANC H-4	(Se at No- 19)
13 6	29886/ 2024	02.04.2 024	WP (C) - 7017/2 024	D SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT BRANC H-4	(Se at No- 19)
13 7	29887/ 2024	02.04.2 024	WP (C) - 7035/2 024	PRASANJ IT BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-28	WRIT BRANC H-4	(Se at No- 19)
13 8	29889/ 2024	02.04.2 024	WP (C) - 6883/2 024	BIJAY KU. DALAI	C.O.	COURT NO. 10	Order Dtd. 2024-04-23	WRIT BRANC H-2	(Se at No- 7)
13 9	29892/ 2024	02.04.2 024	MACA- 775/20 23	J DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	MISC. APPEA L SEC.	(Se at No- 4)
14 0	29895/ 2024	02.04.2 024	BLAPL- 10652/ 2023	DEBENDR A SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	BAIL- 2	(Se at No- 11)
14 1	29905/ 2024	02.04.2 024	ABLAPL - 13385/ 2023	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL- 2	(Se at No- 10)
14 2	29906/ 2024	02.04.2 024	ABLAPL - 13377/ 2023	T.R. DAS	C.O.	COURT NO. 10		BAIL- 2	(Se at No- 10)
14 3	29907/ 2024	02.04.2 024	WP (C) - 6874/2	BIJAYA KUMAR	C.O.	COURT NO.	Order Dtd. 2024-03-28	WRIT BRANC	(Se at

			024	BEHERA 1		10		H-2	No-7)
14 4	29908/ 2024	02.04.2 024	WP (C) - 6768/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-1	(Se at No- 3)
14 5	29909/ 2024	02.04.2 024	WP (C) - 6617/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-8	(Se at No- 40)
14 6	29910/ 2024	02.04.2 024	WP (C) - 7159/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-5	(Se at No- 23)
14 7	29911/ 2024	02.04.2 024	WP (C) - 7202/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-6	(Se at No- 16)
14 8	29912/ 2024	02.04.2 024	WP (C) - 6587/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-7	(Se at No- 48)
14 9	29913/ 2024	02.04.2 024	WP (C) - 7205/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-6	(Se at No- 16)
15 0	29914/ 2024	02.04.2 024	WP (C) - 6595/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-7	(Se at No- 48)
15 1	29915/ 2024	02.04.2 024	WP (C) - 7204/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-6	(Se at No- 16)
15 2	29916/ 2024	02.04.2 024	WP (C) - 6600/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-7	(Se at No- 48)
15 3	29920/ 2024	02.04.2 024	BLAPL- 1786/2 024	SP SAHO	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Se at No- 48)
15 4	29921/ 2024	02.04.2 024	BLAPL- 2575/2 024	SP SAHO	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	BAIL- 1	(Se at No- 2)
15 5	29922/ 2024	02.04.2 024	BLAPL- 2580/2 024	JP KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	BAIL- 2	(Se at No- 10)
15	29923/ 2024	02.04.2	BLAPL-	JP KAR	C.O.	COURT	Order Dtd. 2024-03-27		(Se

6	2024	024	2574/2 024			NO. 10			at No- 10)
15 7	29924/ 2024	02.04.2 024	WP (C) - 36825/ 2023	DIBAKAR SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-6	(Se at No- 24)
15 8	29925/ 2024	02.04.2 024	CMP- 1247/2 022	A K ROUL	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-3	(Se at No- 12)
15 9	29926/ 2024	02.04.2 024	CMP- 1464/2 023	P K JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-3	(Se at No- 13)
16 0	29927/ 2024	02.04.2 024	CRLMA- 381/20 23	DILIP SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL- 1	(Se at No- 3)
16 1	29928/ 2024	02.04.2 024	WP (C) - 6889/2 024	R CH ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	WRIT BRANC H-2	(Se at No- 7)
16 2	29929/ 2024	02.04.2 024	BLAPL- 2655/2 024	PRADIPT A BEURA	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Se at No- 7)
16 3	29930/ 2024	02.04.2 024	WP (C) - 6607/2 024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-27	WRIT BRANC H-8	(Se at No- 40)
16 4	29931/ 2024	02.04.2 024	CONTC- 2006/2 024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-28		(Se at No- 40)
16 5	29932/ 2024	02.04.2 024	WP (C) - 36825/ 2023	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	WRIT BRANC H-6	(Se at No- 24)
16 6	29933/ 2024	02.04.2 024	CONTC- 800/20 24	NIRANJA N MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-03-22		(Se at No- 24)
16 7	29934/ 2024	02.04.2 024	WP (C) - 6796/2 024	KALPATA RU PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-21	WRIT BRANC H-1	(Se at No- 3)
16 8	29935/ 2024	02.04.2 024	WP (C) - 6681/2 024	K C PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	WRIT BRANC H-8	(Se at No- 40)

169	29936/2024	02.04.2024	BLAPL-14229/2023	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-2	(Se at No-11)
170	29937/2024	02.04.2024	BLAPL-14394/2023	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-28	BAIL-1	(Se at No-4)
171	29938/2024	02.04.2024	WP (C) - 7464/2024	H. N. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Se at No-41)
172	29939/2024	02.04.2024	WP (C) - 7514/2024	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	WRIT BRANCH-1	(Se at No-4)
173	29940/2024	02.04.2024	FAO-243/2022	S. P. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-14	MISC. APPEAL SEC.	(Se at No-5)
174	29941/2024	02.04.2024	ABLAPL - 2630/2024	B. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-27		(Se at No-5)
175	29778/2024	02.04.2024	WP (C) - 6987/2024	S. DASH	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-3	(Se at No-14)
176	29783/2024	02.04.2024	WA-2609/2023	N DAS	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Se at No-7)
177	29794/2024	02.04.2024	MATA-80/2022	R. C. MALLICK	GENERAL		Order Dtd. 2024-03-12	FIRST APPEAL	(Se at No-5)
178	29795/2024	02.04.2024	MATA-151/2022	R. C. MALLICK	GENERAL		Order Dtd. 2024-03-12	FIRST APPEAL	(Se at No-1)
179	29865/2024	02.04.2024	WP (C) - 5716/2015	S BISWAL	GENERAL		Order Dtd. 2019-11-22	WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
180	29866/2024	02.04.2024	CRLA-912/2023	H SUNDARA	GENERAL		Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Se at No-9)

18	29867/2024	02.04.2024	SA-286/1998	D NAYAK	GENERAL		Order Dtd. 2024-01-29	SECOND APPEAL	(Serial No-3)
18	29868/2024	02.04.2024	WP (C) - 2017/2007	S BIBI	GENERAL		Order Dtd. 2008-03-28 Petition, Annexure,		(Serial No-3)
18	29869/2024	02.04.2024	WP (C) - 16810/2009	A SUNDARA Y	GENERAL		Order Dtd. 2015-02-04 Petition, Annexure, Counter, Rejoinder,		(Serial No-3)
18	29870/2024	02.04.2024	WP (C) - 6071/2024	A K DAS	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-5)
18	29871/2024	02.04.2024	WP (C) - 6978/2012	R K MOHAPATRA	GENERAL		Annexure	WRIT BRANCH (DIVISION BENCH-3)	(Serial No-117)
18	29872/2024	02.04.2024	WP (C) - 11799/2019	P K DASH	GENERAL		Order Dtd. 2019-09-30	WRIT BRANCH-3	(Serial No-11)
18	29873/2024	02.04.2024	WP (C) - 11797/2019	P K DASH	GENERAL		Order Dtd. 2019-09-30	WRIT BRANCH-3	(Serial No-11)
18	29874/2024	02.04.2024	WP (C) - 3288/2015	N PRADHAN	GENERAL		Order Dtd. 2018-04-04		(Serial No-11)
18	29875/2024	02.04.2024	WP (C) - 21922/2018	P NAYAK	GENERAL		Order Dtd. 2022-04-05	WRIT BRANCH-1	(Serial No-30)
19	29876/2024	02.04.2024	WP (C) - 37111/2022	P NAYAK	GENERAL		Order Dtd. 2023-01-10	WRIT BRANCH-5	(Serial No-32)
19	29880/2024	02.04.2024	CRLREV - 690/2023	S JHA	GENERAL		Order Dtd. 2024-04-04 Petition, Annexure,	CRIMINAL REVISION	(Serial No-2)
19	29882/2024	02.04.2024	CONTC-5524/2023	P K DAS	GENERAL		Order Dtd. 2024-04-19	CONTEMPT	(Serial No-4)

19	29885/2024	02.04.2024	WP (C) - 10462/2014	T NANDA	GENERAL		Order Dtd. 2014-07-16		(Seat No-4)
19	29888/2024	02.04.2024	WP (C) - 14218/2023	G BARIK	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-5	(Seat No-23)
19	29890/2024	02.04.2024	WP (C) - 14220/2023	G BARIK	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-5	(Seat No-23)
19	29891/2024	02.04.2024	WP (C) - 6534/2024	G C JENA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
19	29893/2024	02.04.2024	WP (C) - 8683/2012	M PARIDA	GENERAL		Order Dtd. 2012-07-24	WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
19	29894/2024	02.04.2024	OJC-10043/1999	K N SAHOO	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH-1	(Seat No-4)
19	29896/2024	02.04.2024	OJC-4451/1998	K N SAHOO	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
20	29897/2024	02.04.2024	OJC-13403/2001	A PARIDA	GENERAL		Last Order		(Seat No-119)
20	29898/2024	02.04.2024	MACA-1065/2007	R K DEBATA	GENERAL		Order Dtd. 2011-02-11	MISC. APPEAL SEC.	(Seat No-4)
20	29899/2024	02.04.2024	RSA-89/2019	P BEHERA	GENERAL		Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No-7)
20	29900/2024	02.04.2024	CMP-1067/2	L D SAHOO	GENERAL		Order Dtd. 2023-10-16	WRIT BRANCH	(Seat)

			023					H-7	No-55)
204	29901/2024	02.04.2024	CMP-710/2017	B K MOHANTY	GENERAL		Order Dtd. 2017-11-09		(Se at No-55)
205	29902/2024	02.04.2024	SA-220/1996	P NAYAK	GENERAL		Order Dtd. 2024-03-22	SECOND APPEAL	(Se at No-3)
206	29903/2024	02.04.2024	WA-893/2023	S C DAS	GENERAL		Order Dtd. 2023-11-10	WRIT APPEAL	(Se at No-4)
207	29904/2024	02.04.2024	CRLREV-437/2022	B K PARDHI	GENERAL		Order Dtd. 2024-01-08	CRIMINAL REVISION	(Se at No-4)
208	29917/2024	02.04.2024	CONTC-979/2016	A SUNDARA Y	GENERAL		Order Dtd. 2016-10-28 Petition, Annexure,		(Se at No-4)
209	29918/2024	02.04.2024	RPFAM-37/2023	L D SAHOO	GENERAL		Order Dtd. 2024-03-21	FIRST APPEAL	(Se at No-5)
210	29919/2024	02.04.2024	CRLMC-461/2021	S PRADHAN	GENERAL		Order Dtd. 2024-03-11	CRIMINAL MISC	(Se at No-4)

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